

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/13434/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 20 December, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/6164 Dated 16.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.12.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 20.12.2022 till the morning of 22.12.2022**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

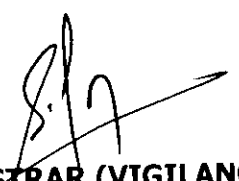
Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/13435/A, dated , 20-12-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Signature